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## Parsoli Motor Works Pvt. Ltd. Vs Bmw India Private Limited And Ors

Court: Competition Commission Of India

Date of Decision: May 30, 2018

Acts Referred: Competition Act, 2002 â€" Section 4, 19(1)(a), 26(2)

Hon'ble Judges: Devender Kumar Sikri Chairperson; Sudhir Mital Member; U.C. Nahta Member; G. P. Mittal Member

Bench: Full Bench

Final Decision: Dismissed

**Judgement**